

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

2

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

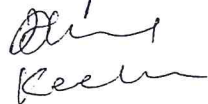
APPLICATION NUMBER :  
PETITION NUMBER : TCP/28/2016  
NAME OF THE PETITIONER(S) : Industrial Venture Capital Ltd  
NAME OF THE RESPONDENT(S) : Archana Spinners Private Limited and 5 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

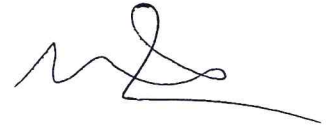
V. Hari Kumar  
For Respondent

For Respondent 1-3 & 5 & 6



T.K. Bhaskar  
For Petitioner  


For Petitioner



**ORDER**

Counsels representing both the parties are present. Counsel for respondents prayed for time to make submissions. Time is enlarged at request. Put up on 12.12.2017.

-sd-

S Vijayaraghavan  
Member (Technical)

K Anantha Padmanabha Swamy  
Member (Judicial)

bc